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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH, AHMEDABAD.

RA/M.A./O.A./ T.A./ 245 ⁹⁰ 1980

T S Pandya

Applicant (s).

J G Chauhan Adv. for the
Petitioner (s).

Versus

Union of India & or

Respondent (s).

S Bonce Adv. for the
Respondent (s).

SR NO.	DATE.	ORDERS.
		<u>Recon</u> (Copy not served)



Present : Counsel for the applicant

Mr. J.S. Yadav, proxy counsel for the respondents

S.K. Jain

29.6.1990

O R D E R

In this O.A., the applicant has challenged the validity of the order dated 15.5.1990 of which particulars have been mentioned in the application but copy of the order has not been filed. In the circumstances, O.A. is rejected. It will, however, be open to the applicant to bring a fresh application as and when the copy of the impugned order is available with him.

M. M. Singh
(M M Singh)
Administrative Member


(S.K. Jain) 29/6/90
Judicial Member

*Mogera